

scramble, blackmarket, premium price for these permits, are there on account of the scarcity of the commodity, namely, cars? If this be the case, why could not the Government be honest and honourable to rise to the occasion to produce sufficient number of cars? Is it not a fact that in India there are lakhs and lakhs of people waiting for allotment of cars? Under these circumstances, will he make a promise on the floor of the House that he will increase the production of cars? It is not difficult for him. I know definitely that for Mr. Pai it is not difficult to treble the production of cars if only he intends and presses the Government to make sufficient allotment of money to treble the production of cars.

SHRI T. A. PAI: Sir, under our economic conditions, cars are considered an item of luxury which can be afforded only by the affluent sections of the people. However desirable it may be, we have very limited resources in this country for this kind of luxury.

SHRI N. G. GORAY: He has tremendous faith in you.

SHRI N. K. SHEJWALKAR: On these fake permits cars have been allotted to 35 persons and they have taken the cars. Is there any enquiry against them? Can he disclose the names of these 35 persons here on the floor of the House?

SHRI T. A. PAI: What is the question that you are asking?

SHRI N. K. SHEJWALKAR: My question is under these fake permits cars must have been issued to 35 persons. I wanted to know the names of those persons to whom these cars have been issued and what action has been taken against them.

SHRI T. A. PAI: Those cars have been impounded and those persons have given an undertaking to the court to produce the cars whenever called upon to do so. The matter is under investigation...

SHRI N. K. SHEJWALKAR: What are the names of those persons?

SHRI T. A. PAI: I am afraid it is for the court to decide how many of them

were really forged permits and fake permits, and before that it would be difficult for me to accuse anyone.

SHRI N. K. SHEJWALKAR: Sir, the Minister says the cases are pending. I am not asking whether they are convicted or not...

MR. CHAIRMAN: No, the answer has come. Now, Mr. Shyamal Gupta.

SHRI SHYAMLAL GUPTA: The Minister has said the car is a luxury. Then, will he seek the permission of the Prime Minister not to allow Deputy Ministers or Ministers to have cars? They can travel like common people.

MR. CHAIRMAN: The question does not arise. Next question, 211.

Indian Labour for Bulgaria

*211. SHRIMATI RATHNABAI SREENIVASA RAO:†

SHRI M. S. ABDUL KHADER:

SHRIMATI SUMITRA G. KULKARNI:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRI G. R. PATIL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Bulgaria has shown her willingness to employ construction labour from India;

(b) if so, the details of the proposals made in this regard;

(c) what is Government's reaction thereto; and

(d) whether any other country has also agreed to employ Indian labour?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

†The question was actually asked on the floor of the House by Shrimati Rathnabai Sreenivasa Rao.

(b) and (c) Do not arise.

(d) No, Sir.

SHRIMATI RATHNABAI SREENIVASA RAO: Will the Government consider favourably any proposal from other countries to employ Indian labour, especially unemployed and skilled craftsmen, artisans, and lower-paid technicians, and to create a machinery in the Government to facilitate those persons to go to other countries for employment on an assignment basis?

SHRI SURENDRA PAL SINGH: As far as my information goes, there are no such proposals under the consideration of the Government of India.

SHRIMATI SUMITRA G. KULKARNI: I would like to know on a matter of principle, now that we have come to know that there is no such proposal and we have not also any preparation, what the attitude would be if some such suggestions are made...

MR. CHAIRMAN: This is hypothetical.

SHRIMATI SUMITRA G. KULKARNI: This he can enlighten me whether he will encourage such things or not, because we have surplus labour and technicians and artisans. Would it be possible for us to send them to other countries or not?

SARDAR SWARAN SINGH: No, Sir. We should not encourage such migration.

SHRI MONORANJAN ROY: Do other countries take trainees from our country for heavy machinery and heavy industries?

SHRI SURENDRA PAL SINGH: It is a separate question entirely. I think quite a number of trainees do go from our country to other countries for training.

212. [*The Questioners (Sarvashri Lokanath Misra, M. K. Mohla, K. P. Singh Deo, Debananda Amat and Sunder Mani Patel) were absent. For answer vide cols 32-33 infra.*]

Allocation of Telco truck chassis to States

*213. SHRI HARSH DEO MALAVIYA:
SHRI N. R. CHOUDHURY:†
SHRI IBRAHIM KALANIYA:
SHRI VITHAL GADGIL:
SHRI SARDAR AMJAD ALI:
SHRI K. B. CHEITRI:
MISS SAROJ PURUSHOTTAM
KHAPARDE:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the number of Telco truck chassis allocated to West Bengal and Maharashtra respectively during the last three years; and

(b) the basis thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DAIBIR SINGH): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) Government do not allocate Telco-truck chassis to various States as they do not control the distribution and sale of the trucks. The number of truck chassis supplied by M/s Telco through their dealers to West Bengal and Maharashtra during the last three years has been as under:—

Year	No. of truck chassis supplied)	
	West Bengal	Maharashtra
1971	445	1,250
1972	536	1,190
1973	419	953

(b) Supply of truck chassis to the above-mentioned States is based on the number of vehicles in operation and demand for new vehicles in the respective States.

†The question was actually asked on the floor of the House by Shri N. R. Choudhury.